

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 210
IB-432/ND/2019

IA-4365/ND/2025, IA-4367/ND/2025, IA-2631/ND/2025
IA-2640/ND/2025, IA-4482/ND/2025, Cont.Pett.-40/ND/2025

IN THE MATTER OF:

Mr. Arun Kumar Sinha

... Applicant/Petitioner

Versus

M/s. Three C Homes Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 01.12.2025

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

MS. REENA SINHA PURI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sahil Sethi, Adv. Samriddh Bindal. Adv.
Vikash Kumar, Adv. Devika Tiwari, Adv. Shivani
Pruthi, Adv. Venket Rao, Adv. Gunjan Kumar

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 01:45 pm. Due to infrastructure related issues this Bench could remain available only till forenoon. In the wake thereof, no time left. List the matter on **12.01.2026**.

Sd/-
(REENA SINHA PURI)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)